

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 266/GT/2014

Subject : Determination of tariff for Indira Gandhi Super Thermal Power Project (3x500 MW) of APCPL for the period from the 1.4.2014 to 31.03.2019

Petition No. 437/GT/2014

Subject : Approval of tariff of Indira Gandhi Super Thermal Power Project Stage-1 (3X500 MW) from COD of Unit-1, i.e, from 5.3.2011 to 31.3.2014

Date of Hearing : **10.8.2016**

Coram: Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Aravali Power Company Private Limited (APCPL)

Respondents : Haryana Power Purchase Centre and 3 others

Parties present : Ms Poorva Saigal, Advocate, APCPL
Shri Prashant Chaturvedi, NTPC
Shri Vishal Anand, BRPL & BYPL
Shri Manish Garg, BYPL
Shri Sameer Singh, BYPL
Shri Rahul Kinra, BRPL & BYPL
Ms Ranjana Roy, Advocate, TPDDL
Ms Megha Bajpeyi, Advocate, TPDDL

Record of Proceedings

During the hearing, the learned counsel for the petitioner prayed for adjournment of the hearing due to personal difficulty of the counsel appearing in the matters. The learned counsel for the respondents, BYPL and BRPL also prayed for grant of time to file its reply to the amended petition filed by the petitioner.

2. The Commission accepted the prayer and adjourned the hearing. The Commission directed the petitioner to file additional information on affidavit, on or before 22.8.2016, with advance copy to respondents on the following:-

Petition No. 266/GT/2014

The basis for claiming Water charges for each year along with the copy of the Water supply agreement.



Petition No. 437/GT/2014

The basis for calculating the effective tax rate

3. The respondents are directed to file their replies on or before 24.8.2016 with advance copy to the petitioner, who shall file its rejoinder, if any, by 31.8.2016.

4. The petitions shall be listed for hearing on **6.9.2016**. Pleadings shall be completed by the parties prior to the date of hearing and no adjournment shall be granted for any reason whatsoever.

By order of the Commission

Sd/-
B. SreeKumar
Dy. Chief (Law)

